

ITEM NO.3

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 1967/2024

VAIBHAV MISHRA

Appellant(s)

VERSUS

ELECTRICITY SERVICE COMMISSION, UP POWER CORP. LTD. THROUGH
CHAIRMAN & ORS.Respondent(s)

[Only C.A. NOs. 1968 is listed under this item]

WITH

C.A. No. 1968/2024 (III-A)

IA No. 1/2015 - EXEMPTION FROM FILING O.T.

Date : 05-05-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr Maitreya Mataley, Adv.
Mr. Gaichangpou Gangmei, AOR

For Respondent(s) :

Mr. Sunil Kumar Jain, AOR
Mr. Shaantanu Jain, Adv.
Ms. Rashika Swarup, Adv.
Mr. Akshat Jain, Adv.

Mr. Ashwani Kumar Dubey, AOR

Mr. Harish Pandey, AOR
Mr. Devvrat Yadav, Adv.
Mr. Manish Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 1968/2024

Service is complete on respondent no.1 but none has entered
appearance.

Contd...

Respondent nos.2 to 4 have filed counter affidavit.

Opportunity of respondent no.6 to file counter affidavit has already been declined.

Service is complete on respondent no.5. Ld. Counsel who entered appearance on behalf of the said respondent on the last date of hearing has not filed vakalatnama and counter affidavit yet and none is present either.

Service of notice of alternative arrangement(counsel designated as Senior Advocate) is complete on the sole appellant. Ld. Counsel Mr Maitreya Mataley appearing on behalf of Mr. Gaichangpou Gangmei, Advocate-on-record has submitted that vakalatnama on behalf of the sole appellant would be filed during the course of the day. Be filed.

List again on 14.05.2025.

SUJATA SINGH
Registrar

HJ